

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/349(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	GOKUL SAI UDYOG LLP VS KATYAYNI NATURAL RESOURCES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Financial Creditor
Mr. Avik Chaudhuri, Adv.]
Mr. Amandeep Singh, Adv.]
Mr. Gulshan Kr. Sachdev, Adv] For the Corporate Debtor
Mr. Ranjit Kumar, Adv.]
Ms. DivyaJagga, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for hearing on **10/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)